

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**STANDING ORDER NO.4 OF 2014**

Dated February 10, 2014

Henceforth Court Masters are directed to place the Misc. Case(s) before the Hon'ble Judge for necessary order(s) at the time of disposal of the main case or immediately thereafter without fail.

They are also directed to make necessary entry of all the cases when the same are disposed of in a group by a Common Judgment.

CHIEF JUSTICE